

## **University Grants Commission (Fitness of Open Universities for Grants) Rules, 1988**

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## **University Grants Commission (Fitness of Open Universities for Grants) Rules, 1988**

In exercise of the powers conferred by Section 25, read with Section 12-B of the University Grants Commission 1956 (3 of 1956), the Central Government hereby makes the following rules, namely

### **1. Short title, application and commencement :-**

- (1) These rules may be called the University Grants Commission (Fitness of Open Universities for Grants) Rules, 1988.
- (2) They shall apply to every Open University except an Open University established or incorporated by or under a Central Act.
- (3) They shall come into force on the date of their publication in the Official Gazette.

### **2. Definitions :-**

In these rules, unless the context otherwise requires:-

- (a) Open University means a University which imparts education exclusively through distance education in any branch or branches of knowledge: and
- (b) Study Centre means a centre established, maintained or recognised by the Open University for the purpose of advising, counselling or for rendering any other assistance required by the students.

### **3. Fitness for Grant :-**

The University Grants Commission shall not declare an Open University to be fit to receive grants from the Central Government,



mentioned in sub-clauses (iii), (iv), (v), (vi) and (vii).